

PATNA HIGH COURT
NOTICE

With regard to filling up of the vacancies in the cadre of Civil Judge (Senior Division) against 90% quota for the year 2024-25.

This is for information that the Court have been pleased to direct to ask for list of contested judgment (Civil & Criminal) delivered during the period from 2020 to 2024 from all the eligible officers who have completed 5 years of qualifying service by 31.03.2025 and are confirmed in service as Civil Judge (Junior Division), for consideration of their cases for promotion to the cadre of Civil Judge (Senior Division) against 90% quota for the year 2024-25. The names of such officers are as under:

<u>Sl. No.</u>	<u>Name of Officer, Designation and Current place of posting</u>
1.	Sri Sunil Kumar Mishra, S.D.J.M., Uda-Kishanganj (Madhepura)
2.	Sri Sumit Kumar Singh II, S.D.J.M., Chapra (Saran)
3.	Sri Pramod Kumar Sharma, S.D.J.M., Biharsharif at Nalanda
4.	Sri Braj Kishore Choudhary, S.D.J.M., Siwan
5.	Ms. Kanchan Prabha, S.D.J.M., Raxaul (East Champaran)
6.	Ms. Siya Shruti, Assistant Registrar, BSLSA, Patna
7.	Sri Shashank Sheakhar, Principal Magistrate, Juvenile Justice Board, Bettiah
8.	Sri Gaurav, Railway Magistrate, Katihar
9.	Sri Prabhat Kumar, Principal Magistrate, Juvenile Justice Board, Begusarai
10.	Ms. Ranjana Dubey, S.D.J.M., Purnea
11.	Sri Anish Kumar, S.D.J.M., Aurangabad
12.	Sri Rajat Deep, S.D.J.M., Nawada
13.	Ms. Vishnu Priya, S.D.J.M., Kaimur at Bhabhua
14.	Ms. Sanam Hayat, S.D.J.M., Katihar
15.	Sri Rohit Sinha, S.D.J.M., Kishanganj
16.	Ms. Komal Shandilya, S.D.J.M., Bettiah (West Champaran)
17.	Ms. Surbhi Singhania, S.D.J.M., Birpur (Supaul)
18.	Sri Rahul Kumar Verma, S.D.J.M., Patna City
19.	Sri Sushil Dutt, Principal Magistrate, Juvenile Justice Board, Kaimur at Bhabhua
20.	Ms. Gesu, S.D.J.M., Khagaria
21.	Ms. Vishudha Prakash, J.M.1 st Class-cum-Additional Civil Judge (Junior Division),

	Katihar
22.	Ms. Peeyush Payal, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Saharsa
23.	Ms. Sipra Kumari, S.D.J.M., Lakhisarai
24.	Sri Shivam Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Siwan
25.	Sri Ashutosh Abhimannu, S.D.J.M., Madhepura
26.	Sri Satyam, S.D.J.M., Darbhanga
27.	Sri Vivek Kumar, S.D.J.M., Pooipri
28.	Sri Parth, S.D.J.M., Araria
29.	Ms. Nidhi Jaiswal, S.D.J.M., Supaul
30.	Sri Surbhit Sahai, Principal Magistrate, Juvenile Justice Board, Kishanganj
31.	Ms. Shweta Choudhary, S.D.J.M., Gaya
32.	Ms. Shweta Sharda, S.D.J.M., Danapur
33.	Sri Rishabh Srivastava, S.D.J.M., Saharsa
34.	Sri Rajesh Barnwal, J.M.-I-cum-Special Judge, C.B.I., Muzaffarpur (E)
35.	Ms. Shubham Tripathi, S.D.J.M., Masaurhi
36.	Sri Mukesh Kumar, S.D.J.M., Manjhaul
37.	Ms. Swati Suman, S.D.J.M., Begusarai
38.	Ms. Svasti Yadav, S.D.J.M., Munger
39.	Sri Abhishek Kumar, S.D.J.M., Gopalganj
40.	Sri Vikas Kumar, S.D.J.M., Daudnagar
41.	Sri Anurag Tiwari, S.D.J.M., Bhagalpur
42.	Ms. Nidhi Navneet, S.D.J.M., Muzaffarpur (W)
43.	Sri Janmejy Chaudhary, S.D.J.M., Bikramganj
44.	Sri Alok Kumar Chaturvedi, S.D.J.M., Bagaha (West Champaran)
45.	Sri Amit Dayal, Principal Magistrate, Juvenile Justice Board, Bhagalpur
46.	Sri Priyanshu Raj, S.D.J.M., Bhojpur (Ara)
47.	Ms. Nandini Suman, Principal Magistrate, Juvenile Justice Board, Sheohar
48.	Ms. Kajal Sonawala, S.D.J.M., Dalsingsarai
49.	Ms. Arti Upadhyay, S.D.J.M., Patna
50.	Sri Pratik Sagar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Araria
51.	Ms. Richa Kashyap, S.D.J.M., Dehri
52.	Sri Shobhit Sourav, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Supaul
53.	Ms. Anamika Kumari, S.D.J.M., Banka

54.	Sri Manish Rai, S.D.J.M., Benipatti (Madhubani)
55.	Ms. Sonal Saroha, Deputy Registrar (Research-cum-Senior Fellow), Hon'ble SCI, New Delhi
56.	Sri Nilesh Bhardwaj, S.D.J.M, Rohtas at Sasaram
57.	Ms. Kumari Kanika Yadav, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Saran at Chapra
58.	Sri Sudhanshu Shekhar, Railway Magistrate, Sonepur
59.	Ms. Kumari Anushka Chaturvedi, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Siwan
60.	Sri Anuj Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Lakhisarai
61.	Ms. Archana Kumari, Civil Judge (Junior Division), Begusarai
62.	Ms. Trisha Roy, Civil Judge (Junior Division), Kishanganj
63.	Ms. Alka Pandey, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Gopalganj
64.	Sri Shailesh Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bettiah
65.	Ms. Juhi Sharma, Civil Judge (Junior Division), Bettiah (West Champaran)
66.	Sri Pushpendra Kumar Sharma, S.D.J.M., Muzaffarpur (E)
67.	Ms. Arpita Dubey, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bettiah (West Champaran)
68.	Sri Mahadev, Railway Magistrate, Bhojpur at Ara
69.	Sri Kumar Shivam, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bettiah (West Champaran)
70.	Sri Vivek Kumar Upadhyay, Civil Judge (Junior Division), Muzaffarpur (E)
71.	Sri Shiv Kumar Sintu, Civil Judge (Junior Division), Purnea
72.	Sri Aditya Garg, Civil Judge (Junior Division), Bhojpur at Ara
73.	Ms. Garima Singh, Civil Judge (Junior Division), Patna
74.	Ms. Neha Tripathi, J.M. 1 st Class-cum-Additional Civil Judge (Junior Division), Bettiah (West Champaran)
75.	Ms. Arpita, Execution Civil Judge (Junior Division), Patna
76.	Sri Gaurav Kumar Singh, J.M.1 st Class -cum- Addl. Civil Judge (Junior Division), Katihar
77.	Sri Swetabh Shandilya, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Supaul
78.	Sri Ashish Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Katihar
79.	Ms. Kriti, Civil Judge (Junior Division), Kishanganj
80.	Sri Prateek Mishra, Civil Judge (Junior Division), Dumraon
81.	Sri Skand Raj, Railway Magistrate, Patna
82.	Sri Om Prakash Narayan Singh, Principal Magistrate, Juvenile Justice Board, Motihari (East Champaran)

83.	Sri Sri Nivas Sharma, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Lakhisarai
84.	Sri Uday Veer Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Rohtas at Sasaram
85.	Ms. Swati Priyadarshni, S.D.J.M., Barh (Patna)
86.	Sri Amit Kumar Pandey, Execution Civil Judge (Junior Division), Bhojpur at Ara
87.	Sri Abhishek Kumar, Civil Judge (Junior Division), Gopalganj
88.	Ms. Kavita Agrahari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Gaya
89.	Sri Anurag Verma, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur (E)
90.	Sri Kumar Saurabh Bhanu, Principal Magistrate, Juvenile Justice Board, Samastipur
91.	Sri Anup Kumar Mishra, Civil Judge (Junior Division), Saran at Chapra
92.	Ms. Nishtha Upadhyay, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
93.	Dr. Md. Afzal Khan, Civil Judge (Junior Division), Saharsa
94.	Ms. Dipti Singh Chauhan, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Katihar
95.	Sri Shashi Kumar, Civil Judge (Junior Division), East Champaran at Motihari
96.	Sri Nishant Kumar Ojha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Munger
97.	Ms. Shikha Pandey, Civil Judge (Junior Division), Saran at Chapra
98.	Sri Shivam Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur (E)
99.	Md. Sharique Haider, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Kishanganj
100.	Sri Kumar Shubham, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Rohtas at Sasaram
101.	Ms. Priyansvi Singh, Civil Judge (Junior Division), Sasaram (Rohtas)
102.	Sri Anup Rawat, Civil Judge (Junior Division), Munger
103.	Ms. Pragya Manas, Civil Judge (Junior Division), Buxar
104.	Sri Kamlesh Kumar Singh, Civil Judge (Junior Division), Siwan
105.	Sri Sushil Kumar Singh, Civil Judge (Junior Division), Bagaha (West Champaran)
106.	Ms. Anjita Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
107.	Sri Praveen Kumar, Civil Judge (Junior Division), Saran (Chapra)
108.	Sri Prabhat Kumar Ranjan, S.D.J.M., Vaishali (Hajipur)
109.	Sri Tushar Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
110.	Ms. Binita Shankar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
111.	Sri Subhash Chandra Nisad, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna

112.	Ms. Nazia Khan, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Kishanganj
113.	Ms. Garima Kumari, Civil Judge (Junior Division), Buxar
114.	Ms. Sneha Kumari, Civil Judge (Junior Division), Gaya
115.	Ms. Pragya Mishra, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Buxar
116.	Ms. Shambhavi Shankar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Lakhisarai
117.	Sri Abhay Singh, Civil Judge (Junior Division), Aurangabad
118.	Sri Prafull Kumar Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Darbhanga
119.	Ms. Perna Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Aurangabad
120.	Ms. Jyotsana Jyoti, J.M.1 st Class, Buxar
121.	Sri Dhananjay Pandey, Civil Judge (Junior Division), Darbhanga
122.	Sri Ajay Kumar Mishra, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bettiah
123.	Sri Vikas Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Vaishali (Hajipur)
124.	Sri Vineet Kumar Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur
125.	Ms. Swati Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Rohtas (Sasaram)
126.	Ms. Ankita Neha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Siwan
127.	Ms. Kritika Dwivedi, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur
128.	Ms. Himani Sharma, Civil Judge (Junior Division), Nalanda (Biharsharif)
129.	Sri Himanshu Bhargav, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Lakhisarai
130.	Sri Ratnesh Kumar Dwivedi, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Buxar
131.	Sri Sudeep Pandey, Civil Judge (Junior Division), Supaul
132.	Ms. Priyanshu Sharma, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Nalanda (Bihar Sharif)
133.	Ms. Vartika, Civil Judge (Junior Division), Gaya
134.	Ms. Srishti Manglik, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Gopalganj
135.	Sri Sachin Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Buxar
136.	Ms. Archana, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Danapur
137.	Sri Kanwar Virender Singh, Assistant Registrar, NHRC, New Delhi
138.	Sri Sparsh Agarwal, Civil Judge (Junior Division), Dalsingsarai
139.	Ms. Shweta Shukla, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bettiah

140.	Ms. Pragya Aishwarya, Civil Judge (Junior Division), Nawada
141.	Sri Bhawane Prasad, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
142.	Ms. Sudha Rani, S.D.J.M., Madhubani
143.	Sri Ashish Kumar Pandey, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bagaha (West Champaran)
144.	Sri Dinesh Mani Tripathi, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
145.	Ms. Priyanka Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bagaha (West Champaran)
146.	Sri Amit Kumar Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
147.	Sri Rahul Prakash, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
148.	Ms. Ghazala Shabiha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Jehanabad
149.	Ms. Kumari Dimpy, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Siwan
150.	Ms. Ritika Rishi, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
151.	Ms. Pallavi, Civil Judge (Junior Division), Purnea
152.	Sri Sumit Kumar, Execution Civil Judge (Junior Division), Muzaffarpur (E)
153.	Ms. Kiran Kumari Chourasia, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
154.	Ms. Kavita Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Vaishali (Hajipur)
155.	Dr. Ravi Ranjan Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Nalanda at Biharsharif
156.	Ms. Sonam Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Khagaria
157.	Sri Anand Prasad, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Nalanda at Biharsharif
158.	Sri Ankit Rajan, Civil Judge (Junior Division)-cum-Additional J.M.1 st Class, Jehanabad
159.	Ms. Monika Mehta, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
160.	Ms. Bhavika Sinha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), (Darbhanga)
161.	Sri Rohit Kumar Gupta, S.D.J.M., Benipur
162.	Sri Prateek Ranjan Chaurasia, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bhojpur at Ara
163.	Ms. Neha Nayyar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur
164.	Sri Badal Kumar Gupta, Railway Magistrate, Samastipur
165.	Sri Kumar Saurabh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Jehanabad
166.	Sri Nazim Ahmed, Civil Judge (Junior Division), Sonapur (Saran)

167.	Ms. Mohini Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur
168.	Ms. Kalpana Bharati, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Araria
169.	Ms. Shabnam Zabi, Civil Judge (Junior Division), Sherghati
170.	Ms. Amritansha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Nalanda at Biharsharif
171.	Ms. Niharika Singh, Civil Judge (Junior Division), Begusarai
172.	Ms. Monika Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Katihar
173.	Ms. Neha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
174.	Sri Pramod Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Darbhanga
175.	Ms. Kanika Sharma, Civil Judge (Junior Division), Samastipur
176.	Sri Prince Bharti, Civil Judge (Junior Division), Muzaffarpur (W)
177.	Ms. Suman Chandra, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Lakhisarai
178.	Ms. Nibha Anand, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Buxar
179.	Ms. Kumari Savitri, S.D.J.M., Hilsa (Nalanda)
180.	Sri Rajan Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
181.	Sri Kumar Abhijit Rai, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Aurangabad
182.	Sri Ajayendra Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Siwan
183.	Sri Vinay Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur (E)
184.	Ms. Kumari Rinku, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari
185.	Sri Ravi Prakash, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Darbhanga
186.	Sri Anurag Misra, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Raxaul (East Champaran)
187.	Ms. Srishti Sinha, Civil Judge (Junior Division), Samastipur
188.	Ms. Anjali Sinha, Civil Judge (Junior Division), Hilsa (Nalanda)
189.	Sri Kushan Kunal, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Rohtas at Sasaram
190.	Ms. Sugam Kumari, J.M. 1 st Class-cum-Additional Civil Judge (Junior Division), Jehanabad
191.	Ms. Isha Raj, Civil Judge (Junior Division), Barh (Patna)
192.	Ms. Karishma Kumari, Civil Judge (Junior Division), Daudnagar (Aurangabad)
193.	Sri Suraj Prakash, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Aurangabad

194.	Sri Aman Kumar, Civil Judge (Junior Division), Sheohar
195.	Ms. Richa Rani, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Hilsa (Nalanda)
196.	Sri Rajeev Shankar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
197.	Ms. Shikha Kumari, J.M. 1 st Class, Gopalganj
198.	Sri Abhishek Kumar Singh, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
199.	Ms. Priyanka Yadav, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
200.	Dr. Md. Shuaib, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bhojpur at Ara
201.	Sri Shatrunjay Kushwaha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Nawada
202.	Sri Gautam, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Hilsa (Nalanda)
203.	Ms. Pratima Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Kaimur at Bhabhua
204.	Sri Alok Kumar, S.D.J.M., Sherghati
205.	Sri Rakesh Ranjan, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bikramganj (Rohtas)
206.	Sri Anurag Gaurav, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Daudnagar (Aurangabad)
207.	Sri Ajit Kumar, Civil Judge (Junior Division), Chapra (Saran)
208.	Ms. Aayushi Chaudhary, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
209.	Ms. Manisha Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Jamui
210.	Ms. Vandana Madhukar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur (W)
211.	Ms. Masoom Khanam, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Araria
212.	Sri Safder Salah, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Kaimur at Bhabhua
213.	Md. Fahad Hussain, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City
214.	Sri Raju Kumar Sah, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Purnea
215.	Sri Pappu Kumar Pandit, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Begusarai
216.	Ms. Neha Niharika, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
217.	Sri Jay Prakash, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Hilsa (Nalanda)
218.	Md. Gulam Rasul, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Araria
219.	Sri Ashish Narain, Civil Judge (Junior Division), Gaya
220.	Ms. Pratibha Kumari, S.D.J.M., Sheikhpura

221.	Sri Inzmamul Haque, S.D.J.M., Motihari (East Champaran)
222.	Sri Santosh Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Nawada
223.	Sri Sonu Sawrav, Civil Judge (Junior Division), Belsand
224.	Sri Rohit Kumar Verma, Execution Civil Judge (Junior Division), Gaya
225.	Ms. Sudha Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Chapra (Saran)
226.	Ms. Amrita Nupur, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Samastipur
227.	Sri Prashant Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
228.	Ms. Saba Shakeel, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bikramganj (Rohtas)
229.	Sri Kishore Gaurav, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
230.	Sri Manish Chandra, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
231.	Sri Rohit Kumar Gaurav, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Samastipur
232.	Sri Sanjay Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bettiah (West Champaran)
233.	Sri Sandeep Sahil, S.D.J.M., Sitamarhi
234.	Mohammed Sarvar Ansari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City (Patna)
235.	Sri Aditya Prakash, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City (Patna)
236.	Ms. Ritu Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Chapra
237.	Ms. Sunita Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Kishanganj
238.	Ms. Jyoti Kumari, S.D.J.M., Arwal (Jehanabad)
239.	Sri Anurag, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City (Patna)
240.	Sri Uday Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City (Patna)
241.	Ms. Nancy Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Samastipur
242.	Sri Raja Sah, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Gopalganj
243.	Sri Vinit Kumar Sah, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
244.	Ms. Mahzavi Naj, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
245.	Ms. Somya Suman, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
246.	Ms. Sujata Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
247.	Sri Anant Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City (Patna)

248.	Ms. Sonam Rani, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Nawada
249.	Ms. Urmila Arya, Civil Judge (Junior Division)-cum-J.M. 1 st Class, Arwal
250.	Sri Sanjeev Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City (Patna)
251.	Ms. Purna Shilpa, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
252.	Sri Gajendra Kumar Chaurasiya, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City (Patna)
253.	Sri Ashish Anand, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna City (Patna)
254.	Sri Randhir Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Araria
255.	Sri Vicky Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Araria
256.	Sri Ravi Shekhar Varshi, S.D.J.M., Sikrahana at Motihari
257.	Sri Manjur Alam, J.M.1 st Class, Muzaffarpur
258.	Sri Vikash Kumar Ranjan, Civil Judge (Junior Division), Munger
259.	Ms. Kumari Prinki Priyanka, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
260.	Ms. Ankita Raj, S.D.J.M., Mohania (Kaimur)
261.	Sri Pranav Kumar, Civil Judge (Junior Division), Mohania (Kaimur)
262.	Sri Kumar Shashi, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Jamui
263.	Sri Santosh Kumar Sah, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Khagaria
264.	Ms. Geetanjali, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Aurangabad
265.	Sri Aditya Kumar Sharma, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bhagalpur
266.	Ms. Varsha Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Gaya
267.	Ms. Kumari Mithu Rani, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Sheikhpura
268.	Sri Sudhir Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Muzaffarpur
269.	Sri Avinash Chandra, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Khagaria
270.	Sri Rohit Ranjan, Civil Judge (Junior Division)-cum-J.M.-1 st Class, Sheikhpura
271.	Ms. Latika Bharti, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
272.	Ms. Anuradha Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
273.	Sri Saroj Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Gaya
274.	Ms. Kanchan Rani, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Jamui
275.	Ms. Kumari Sulochana, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Siwan

276.	Sri Chandan Paswan, Civil Judge (Junior Division), Jagdishpur (Ara)
277.	Sri Ravi Shankar Paswan, Civil Judge (Junior Division), Maharajganj
278.	Ms. Medha Manisha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Jamui
279.	Ms. Priyanka Kumari, Civil Judge (Junior Division), Madhubani
280.	Ms. Pinki Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
281.	Sri Ranjeet Kumar Choudhary, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
282.	Sri Jeetendra Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Gopalganj
283.	Sri Shailendra Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Munger
284.	Sri Vishal Sinha, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Samastipur
285.	Ms. Kiran Kumari, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Munger
286.	Ms. Nandini, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Patna
287.	Sri Pawan Kumar Chaudhary, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Sitamarhi
288.	Sri Gyan Prakash, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Jamui
289.	Sri Navin Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Motihari (East Champaran)
290.	Sri Paradip Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Munger
291.	Ms. Khushboo Anand, Civil Judge (Junior Division), Madhubani
292.	Sri Ajay Kumar, J.M.1 st Class-cum-Additional Civil Judge (Junior Division), Bagaha (West Champaran)

The aforementioned officers have to send their list of contested judgments within a fortnight from the date of this communication through the Principal District & Sessions Judges concerned/ Authority concerned in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgments they will be furnishing/submitting must be of contested judgments only and they must keep the judgments in readiness so that they may be in a position to send them on a short notice.

By order of the Court,

Agarwal
21/05/26

Registrar (Appointment) I/c

Patna High Court, Patna.
Date: 21.05.2026

PROFORMA

List of contested judgements (Civil & Criminal) delivered during the period from 2020 to 2024 in respect of consideration for promotion to the cadre of Civil Judge (Senior Division) against 90% quota for the year 2024-25.

Sl. No. of the officer (as mentioned in the list of officers who are under zone of consideration for promotion)	
Name of the officer, designation and present place of posting	

Nature of cases: Civil (Contested)

<u>Sl. No.</u>	<u>Case No. & Year</u>	<u>Date of judgement delivered</u>	<u>Capacity in which judgement delivered</u>	<u>Remarks / Explicit reason in case of deviation, if any</u>

Nature of cases: Criminal (Contested)

<u>Sl. No.</u>	<u>Case No. & Year</u>	<u>Date of judgement delivered</u>	<u>Capacity in which judgement delivered</u>	<u>Remarks / Explicit reason in case of deviation, if any</u>

Signature of the Officer:

Designation:

Date: